

ORISSA HIGH COURT
FILING REPORT AS ON :10/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/27724/2026	HEMANTA BEHERA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	BISOI /195 /2025 () //	
2	D-BLAPL/27728/2026	ROHIT GHADEI VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	/ /0 () //	
3	D-BLAPL/27730/2026	KALIA NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	/ /0 () //	
4	D-BLAPL/27732/2026	KETAN NAIK VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	INDUASTRIAL,NISA /97 /2026 () //	AOR20220001648C202600062
5	D-BLAPL/27735/2026	SUDHIR @ DALU NAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /93 /2026 () //	AOD20240000391C202600074
6	D-BLAPL/27737/2026	TUNI DAS VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KALINGA NAGAR /105 /2026 () //	
7	D-BLAPL/27740/2026	LALA BASANTARA VS STATE OF ODISHA	RAMDAS ACHARY VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /216 /2025 () //	
8	D-BLAPL/27743/2026	BABULAL JANI @ BABULA VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /245 /2020 () //	
9	D-BLAPL/27744/2026	ANSHUMAN PATTANAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /350 /2026 () //	
10	D-BLAPL/27745/2026	PRADEEP SATNAMI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /405 /2026 () //	
11	D-BLAPL/27746/2026	NITISH KUMAR VS STATE OF ODISHA	BIKASH KARNA VS	/ /0 () //	

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12	D-BLAPL/27749/2026	SANJUKTA MUDRINGA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	MUNIGUDA /94 /2024 () //	
13	D-BLAPL/27754/2026	NARESH KUMAR SWAIN @ MANAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	MARKAT NAGAR /267 /2026 () //	
14	D-BLAPL/27755/2026	SARASWATI SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CANTONMENT ROAD /146 /2025 () //	
15	D-BLAPL/27756/2026	RINTU TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
16	D-BLAPL/27758/2026	TAPAS KUMAR BADHAI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LAHUNIPADA /53 /2026 () //	AOR20220000263C202600084
17	D-BLAPL/27759/2026	KUNU @ HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /154 /2026 () //	
18	D-BLAPL/27761/2026	SHRABANA BAGARTI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 () //	
19	D-BLAPL/27763/2026	ASHUTOSH MAJHI @ ASUTOSH MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PUINTALA /254 /2025 () //	
20	D-BLAPL/27764/2026	KARUNA MUDULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /52 /2026 () //	
21	D-BLAPL/27770/2026	RAHUL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
22	D-BLAPL/27774/2026	RAGAVAN RABI VS STATE OF ODISHA	BIBHUTI BHUSAN MAHAPATRA VS	/ /0 () //	
23	D-BLAPL/27775/2026	SURYAMANI MUDULI @ NALIA @ NALU	BISWARANJAN DALAI	TANGI /466 /2025	AOR20220003722C202600164

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27779/2026	JHILI SAHU	SAILABALA JENA	PARLAKHEMUNDI /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27784/2026	HAULI @ BISWANATH BEHERA	AMITAV TRIPATHY	TANGI (KHURDA) /442 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27799/2026	DWITI KRUSHNA BEHERA	ASHIT KUMAR DASH	BANIGOCHA /96 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27807/2026	DINESH DHARUA	SAHASRANSU SOURAV	MURIBAHAL /60 /2026	AOR20220001445C202600120
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27809/2026	RAJESH BUDA	DHIRENDRA KUMAR MOHAPATRA	JHARSUGUDA /471 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27811/2026	ROSHAN ABBAS	MANGU NANDY	CHITRAKONDA /199 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27812/2026	SARBESWAR @ KALIA BEHURIA @ SARBESWAR BEHURA	MANGU NANDY	ORKEL /221 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27817/2026	HEMANTA BHOI@NETA@HINDOL	PRADIPTA BEURA	TIGIRIA /207 /2022	AOD20220004020C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CMP/43129/2026	KALIKRUSHNA PRATIHARI	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		SOMANATH PUJAPANDA		//	
33	D-CMP/43136/2026	SANJAY KUMAR SWAIN	GAJENDRANATH ROUT	//	AOR20220004106C202600093
		VS	VS	()	
		SPECIAL LAND ACQUISITION OFFICER, JAGATSINGHPUR		//	
34	D-CMP/43165/2026	GOURANGA CHARAN PENTHOI	DILLIP KUMAR PRADHAN	//	
		VS	VS	()	

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35	D-CMP/43199/2026	SAMIR BISWAL SHREANSH SEKHAR PRADHAN VS RAMACHANDRA DALEI	RAGHUNATH DASMOHAPATRA VS	// // 0 //	AOR20240000004C202600060
36	D-CMP/43202/2026	SATYABHAMA NAYAK VS NIRANJAN NAYAK	MALAYA RANJAN SARANGI VS	// 0 //	
37	D-CMP/43216/2026	SUKUTA MANDAL VS PRADEEP KUMAR DAS	ANAM CHARAN PANDA VS	// 0 //	
38	D-CMP/43228/2026	GOLAK CHANDRA DAS VS KULAMANI DAS	SUKANTA KUMAR NAYAK VS	// 0 //	
39	D-CMP/43257/2026	SUKANTA @ SUKANT KUMAR PRADHAN VS AJAY PRADHAN	AMIT PRASAD BOSE VS	// 0 //	
40	D-CMP/43259/2026	DEBASIS@DEBASISH RATH VS SANDHYARANI BARAL	AMIT PRASAD BOSE VS	// 0 //	
41	D-CMP/43270/2026	SANJIB KUMAR MISHRA VS MONALISH MISHRA	DWARIKA PRASAD MOHANTY VS	// 0 //	
42	D-CMP/43288/2026	NILAMANI BIHARI VS GITANJALI SAHOO	SOURAV SUMAN BHUYAN VS	// 0 //	
43	D-CONTC/43134/2026	SUBHASHREE DASH VS SOMESH KUMAR UPADHYAY, DIRECTOR OF TEXTILES AND HANDLOOM, BHUBANESWAR//	ADV VS	// 0 //	AOD20240000679C202600007
44	D-CONTC/43153/2026	UDAYANATH DHAL VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
45	D-CONTC/43156/2026	NAGENDRA KUMAR DUTTA VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	

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46	D-CONTC/43157/2026	RAMESH CHANDRA KHATEI VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
47	D-CONTC/43158/2026	PRASAN KUMAR NAYAK VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
48	D-CONTC/43160/2026	PARAMANANDA DALAI VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
49	D-CONTC/43161/2026	S.K.HAKIMULLAH VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
50	D-CONTC/43162/2026	SHANTILATA BALIARSINGH VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
51	D-CONTC/43163/2026	SMRUTI REKHA MOHANTY VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
52	D-CONTC/43164/2026	BRAJA KISHORE JENA VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
53	D-CONTC/43168/2026	CHHABI NAYAK VS BIBHU RANJAN NAYAK, REGIONAL TRANSPORT OFFICER, NAYAGARH	RASHMI KANTA ACHARYA VS	// 0 //	
54	D-CONTC/43173/2026	UPENDRA NATH SAHOO VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
55	D-CONTC/43175/2026	PURNA CHANDRA MISHRA VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
56	D-CONTC/43176/2026	KAILASH CHANDRA DASH VS THIRUMALA NAIK, IAS	DIPTIREKHA NANDA VS	// 0 //	
57	D-CONTC/43177/2026	ULLASA CHANDRA SARANGI	DIPTIREKHA NANDA	//	

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		VS	VS	0	
		THIRUMALA NAIK, IAS		//	
58	D-CONTC/43195/2026	SANTOSHI KUMARI PANDA	ADV	//	AOD20240000618C202600231
		VS	VS	0	
		SURESH KUMAR VASISTHA, PRINCIPAL SECRETARY, GA AND PG DEPARTMENT, BHUBANESWAR			
59	D-CONTC/43200/2026	AJAY KRUSHNA DWIBEDI	ADV.	//	
		VS	VS	0	
		GIRISH S.N., I.A.S		//	
60	D-CONTC/43209/2026	GOPAL CHANDRA BEHRA	ADV.	//	
		VS	VS	0	
		BASANTA KUMAR PATRA, PRINCIPAL IN CHARGE CUM SECRETARY, UDALA COLLEGE		//	
61	D-CONTC/43213/2026	RASMIPRAVA MALLICK	ADV.	//	
		VS	VS	0	
		LAXMAN KUMAR MALLICK, I.A.S		//	
62	D-CONTC/43232/2026	DILLIP KUMAR NAYAK		//	
		VS	VS	0	
		SMITA PANI, IAS		//	
63	D-CONTC/43264/2026	SACHIKANTA DASH	ADV.	//	
		VS	VS	0	
		YAMINI SARANGI, COMMISSIONER CUM PRINCIPAL SECRETARY, GOVT. OF ODISHA, KHURDA			
64	D-CONTC/43274/2026	SHANTI SAHU	ADV	//	AOR20220001492C202600221
		VS	VS	0	
		SHUBHA SARMA, PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCES ODISHA		//	
65	D-CONTC/43275/2026	PANCHANAN MEHER	ADV	//	AOR20220001492C202600220
		VS	VS	0	
		SHUBHA SARMA, PRINCIPAL SECRETARY DEPARTMENT OF WATER RESOURCES, ODISHA		//	
66	D-CONTC/43276/2026	MINAKSHI ROUL	ADV.	//	
		VS	VS	0	
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, BHUBANESWAR		//	
67	D-CONTC/43280/2026	AKSHYA KUMAR PADHAN @ AKSHAYA PRADHAN	ADV	//	AOR20220001492C202600219
		VS	VS	0	
		SHUBHA SARMA, PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCES, ODISHA		//	
68	D-CONTC/43283/2026	RABI CHANDRA SAMAL	ADV.	//	
		VS	VS	0	

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69	D-CONTC/43284/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA PABITRA SAHOO VS	ADV. VS	// // 0	
70	D-CONTC/43287/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA BHIMASEN SAHOO VS	ADV. VS	// // 0	
71	D-CONTC/43290/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA PRAHALLAD CHANDRA SAHOO VS	ADV. VS	// // 0	
72	D-CONTC/43292/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA MAKUNDA PRADHAN VS	ADV. VS	// // 0	
73	D-CONTC/43299/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA BIREN KUMAR SAHOO VS	ADV. VS	// // 0	
74	D-CONTC/43302/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA BHRAMARBAR SAMAL VS	ADV. VS	// // 0	
75	D-CRLA/27798/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDA RAJENDRA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /432 /2026 0 //	AOD20240000242C202600239
76	D-CRLMC/27738/2026	SITARAM AGARWAL VS SANTOSH KUMAR MOHANTY	PRABIN DAS VS	//0 0 //	
77	D-CRLMC/27739/2026	BHUBANESWAR MEHER@SHYAM VS STATE OF ODISHA	SASWATA PATNAIK VS	SONEPUR /342 /2024 0 //	AOD20240001090C202600040
78	D-CRLMC/27748/2026	DIBYAJYOTI BEHERA VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	DHUSURI /207 /2024 0 //	AOR20250001113C202600070
79	D-CRLMC/27760/2026	BAGALA@MRUTUNJAY JENA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	RUPSA /68 /2026 0 //	

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80	D-CRLMC/27766/2026	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LAKHANA /131 /2023 () //	
81	D-CRLMC/27771/2026	PAWAN KUMAR LALMANI KASHYAP VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP MODEL /232 /2025 () //	
82	D-CRLMC/27772/2026	AKSHAYA KUMAR NAMDEO @ DILA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /278 /2014 () //	
83	D-CRLMC/27788/2026	UMESH CHANDRA PANIGRAHI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	KHANTAPADA /386 /2018 () //	
84	D-CRLMC/27792/2026	BISWAMBAR KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /103 /2019 () //	
85	D-CRLMC/27794/2026	BIPLAB KUMAR BISWAS VS STATE OF ODISHA	GOURI MOHAN RATH VS	SUNABEDA /152 /2018 () //	
86	D-CRLMC/27795/2026	HADA@NIRMALAYA SETHY@NIMALAYA SETHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	PARADEEP LOCK /172 /2021 () //	
87	D-CRLMC/27797/2026	JAGJEEBAN ROUT VS STATE OF ODISHA	ARYA TRIPATHY VS	// () //	AOD20220004423C202600027
88	D-CRLMC/27803/2026	JAGANNATH PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /26 /2020 () //	AOD20240000242C202600240
89	D-CRLMC/27808/2026	BABURAM BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600276
90	D-CRLMP/27751/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
91	D-CRLMP/27786/2026	SRIKANTA GUMANSINGH	KUMAR PRAJWAL	/ /0	

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		VS	VS	()	
		SUPERINTENDENT OF POLICE, ROURKELA		//	
92	D-CRLMP/27789/2026	RABINDRA PRADHAN	ASHOK KUMAR SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/27800/2026	PRAFULLA KUMAR SEN	ARUN KUMAR BEHERA	/ /	AOR20220003422C202600118
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/27805/2026	SANKAR PRUSTY@SHANKAR PRUSTY	SUBHAM SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/27814/2026	SURESH CHANDRA NAYAK	LOKESH GOURAV MOHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLREV/27721/2026	KESHAB@KESHA BEHERA	PRASANTA KUMAR PANDA	K.NUAGAON /236 /2020	
	CRLREV/683/2026	VS	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam)	
		STATE OF ODISHA		TR/0000061/2024	
97	D-CRLREV/27725/2026	DUSMANT JAGAT @ DUSMANTA JAGAT	UMAKANTA BARIK	CHANDAHANDI /153 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLREV/27750/2026	GIRIDHARI PRUSTY	DEVASHIS PANDA	KARANJIA /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLREV/27780/2026	AKASH KUMAR PATHAK	DR. ABHAY KANT PATHAK	/ /0	
		VS	VS	()	
		DIRECTORATE OF ENFORCEMENT, DEPARTMENT OF REVENUE, BHUBANESWAR		//	
100	D-CRLREV/27806/2026	RANJAN KUMAR SWAIN	SAROJANANDA MISHRA	BHADRAK TOWN /358 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-FAO/43236/2026	PRADEEP KUMAR SAHU	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-FAO/43244/2026	BHASKAR SAHOO	KAPILA CHARAN NAYAK	/ /	
		VS	VS	()	

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103	D-MACA/43150/2026	DIRECTOR, M/S. BOMBAY INTELIGENCE SOCIETY LTD. SOUBHAGYA BISHI VS	RAMESH CHANDRA PRADHAN VS	// // 0	
104	D-MATA/43155/2026	GENERAL MANAGER, M/S. ORDNANCE FACTORY LTD. JAGA MOHAN PANIGRAHI VS	BIDHI MOHAN PANIGRAHI VS	// // 0	AOR20260000012C202600001
105	D-RPFAM/43154/2026	NAMITA KUMARI PADHY CHANDRESH RATHOD VS	SUSHANTA KUMAR JOSHI VS	// // 0	
106	D-RSA/43159/2026 RSA/476/2026	PAYAL CHOUHAN @ RATHOD JITA RANJAN BHOL VS	DEBAKANTA MOHANTY VS	// // DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)	
107	D-RVWPET/43295/2026	JYOTI RANJAN BHOL PADMANAV CHOUDHURY VS		// // 0	
108	D-TRP(C)/43190/2026	STATE OF ODISHA KAJALINI BARAL VS	VS SUJIT KUMAR SWAIN VS	// // 0	
109	D-TRP(C)/43273/2026	BISWAJIT PRADHAN WAESHA RAI @ YADAV VS	SOUENDRA PATTANAIAK VS	// // 0	
110	D-WP(C)/43130/2026	SUNIT @ SIKU RAI PRADIP DAS @ PRADEEP KUMAR DAS VS	ARUN KUMAR BEHERA VS	// // 0	AOR20220003422C202600116
111	D-WP(C)/43131/2026 WP(C)/29634/2026	STATE OF ODISHA PRABHAKAR PRADHAN VS		// // 0	
112	D-WP(C)/43132/2026 WP(C)/29573/2026	TAHASILDAR, BARANG, CUTTACK CHOUDHURY SATYABRATA MADANROY VS	KARUNAKAR RATH VS JAYDEEP PAL VS	// // 0	
113	D-WP(C)/43133/2026 WP(C)/29599/2026	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	SUBHADUTTA ROUTRAY VS	// // 0	
		STATE OF ODISHA		//	

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114	D-WP(C)/43135/2026	BASANTA KUMAR SETHY	SUBHADUTTA ROUTRAY	//	
	WP(C)/29600/2026	VS	VS	0	
		STATE OF ODISHA		//	
115	D-WP(C)/43137/2026	RAJENDRA MOHANTA	SUBHADUTTA ROUTRAY	//	
	WP(C)/29622/2026	VS	VS	0	
		STATE OF ODISHA		//	
116	D-WP(C)/43138/2026	RUPELI SUNANI	SUBHADUTTA ROUTRAY	//	
	WP(C)/29642/2026	VS	VS	0	
		STATE OF ODISHA		//	
117	D-WP(C)/43139/2026	RASMITA BEHERA	SUBHADUTTA ROUTRAY	//	
	WP(C)/29636/2026	VS	VS	0	
		STATE OF ODISHA		//	
118	D-WP(C)/43140/2026	SMRUTIREKHA BEHERA	SUBHADUTTA ROUTRAY	//	
	WP(C)/29612/2026	VS	VS	0	
		STATE OF ODISHA		//	
119	D-WP(C)/43141/2026	NANDINI KANDI	HRUDANANDA MOHAPATRA	//	
	WP(C)/29559/2026	VS	VS	0	
		STATE OF ODISHA		//	
120	D-WP(C)/43142/2026	MAMINA NAYAK	SUBHADUTTA ROUTRAY	//	
	WP(C)/29640/2026	VS	VS	0	
		STATE OF ODISHA		//	
121	D-WP(C)/43143/2026	KRUPASINDHU SA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
122	D-WP(C)/43144/2026	GOPAL MIRDHA	ANUPAM RATH	//	
	WP(C)/29556/2026	VS	VS	0	
		STATE OF ODISHA		//	
123	D-WP(C)/43145/2026	RINABALA MOHARANA	SAMIR KUMAR MISHRA	//	
	WP(C)/29553/2026	VS	VS	0	
		STATE OF ODISHA		//	
124	D-WP(C)/43146/2026	BINAPANI BHOI	SUBHADUTTA ROUTRAY	//	
	WP(C)/29645/2026	VS	VS	0	
		STATE OF ODISHA		//	
125	D-WP(C)/43147/2026	JAYANTI MUNDA	ANUPAM RATH	//	

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	WP(C)/29549/2026	VS STATE OF ODISHA	VS	0 //	
126	D-WP(C)/43148/2026	BASANTI KHADIA	ANUPAM RATH	//	
	WP(C)/29539/2026	VS STATE OF ODISHA	VS	0 //	
127	D-WP(C)/43149/2026	BIDYADHAR PATRA	MITHUN DAS	//	
	WP(C)/29586/2026	VS STATE OF ODISHA	VS	0 //	
128	D-WP(C)/43151/2026	HATAKISHORE BEHERA	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202600050
		VS STATE OF ODISHA	VS	0 //	
129	D-WP(C)/43152/2026	SUMANTA KUMAR BISWAL	SURYANSHI SRIVASTAVA	//	
		VS STATE OF ODISHA	VS	0 //	
130	D-WP(C)/43166/2026	SHANTILATA MISHRA	SWAPNIL ROY	//	AOR20220001600C202600277
		VS STATE OF ODISHA	VS	0 //	
131	D-WP(C)/43167/2026	KAMALA BEHERA	SWAPNIL ROY	//	AOR20220001600C202600276
		VS STATE OF ODISHA	VS	0 //	
132	D-WP(C)/43169/2026	NASIBA KHATUN	SWAPNIL ROY	//	AOR20220001600C202600275
		VS STATE OF ODISHA	VS	0 //	
133	D-WP(C)/43170/2026	TRIDEV SAHU	SOMA PATNAIK	//	AOD20260000117C202600058
		VS STATE OF ODISHA	VS	0 //	
134	D-WP(C)/43171/2026	SURENDRA BEHERA	NIROJ KUMAR MAHAPATRA	//	AOD20240000311C202600073
		VS STATE OF ODISHA	VS	0 //	
135	D-WP(C)/43172/2026	GAJAPATI SAHU	SASHIBHUSAN DAS	//	
		VS STATE OF ODISHA	VS	0 //	
136	D-WP(C)/43174/2026	PUSPALATA MISHRA	DEBAKANT MOHANTY	//	
		VS	VS	0	

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137	D-WP(C)/43178/2026	STATE OF ODISHA SAJID ALEEM KHAN VS	MOHAMMED RIAZ VS	// // 0	
138	D-WP(C)/43179/2026 WP(C)/29613/2026	STATE OF ODISHA CENTUARY FIBRE PLATES PRIVATE LTD., KHURDA ABHISEK MOHANTY VS	VS	// // 0	
139	D-WP(C)/43180/2026	STATE OF ODISHA KUBER PANDEY VS	NIRANJAN PANDA VS	// // 0	
140	D-WP(C)/43181/2026	STATE OF ODISHA DR. MAMATA SUKLA VS	IN PERSON VS	// // 0	LOR20260000022C202600002
141	D-WP(C)/43182/2026	STATE OF ODISHA DILLIP KUMAR KHATUA VS	KUNAL KUMAR SWAIN VS	// // 0	
142	D-WP(C)/43183/2026	STATE OF ODISHA SUDHANSU SEKHAR DAS VS	BANABIHARI RAY VS	// // 0	
143	D-WP(C)/43184/2026	STATE OF ODISHA TRUSANJALI JENA VS	SOMA PATNAIK VS	// // 0	AOD20260000117C202600059
144	D-WP(C)/43185/2026	STATE OF ODISHA TILATAMA BEHERA VS	PRAMOD CHANDRA SEJPADA VS	// // 0	AOR20220001394C202600008
145	D-WP(C)/43186/2026	THE ADDL. SECRETARY TO GOVT. OF ODISHA MANJULATA SAHU VS	SATYAJIT MOHAPATRA VS	// // 0	
146	D-WP(C)/43187/2026	UNION OF INDIA BANAMALI PANDA VS	BANABIHARI RAY VS	// // 0	
147	D-WP(C)/43188/2026	STATE OF ODISHA PRASANA KUMAR PATRA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/43189/2026	SASMITA PRADHAN VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //	
149	D-WP(C)/43191/2026	BATAKRUSHNA SWAIN VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //	
150	D-WP(C)/43192/2026	SUBHAS CHANDRA ROUT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
151	D-WP(C)/43193/2026	SARAT KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //	
152	D-WP(C)/43194/2026 WP(C)/29637/2026	JOGENDRA MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
153	D-WP(C)/43196/2026	DIPTIMAYEE BARIK VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
154	D-WP(C)/43197/2026	SARITA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
155	D-WP(C)/43198/2026	PRADIP KUMAR SENAPATI VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //	
156	D-WP(C)/43201/2026	RITANJALI ROUT VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	// 0 //	
157	D-WP(C)/43203/2026	BISWAJIT BEHERA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //	
158	D-WP(C)/43204/2026	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202600100
159	D-WP(C)/43205/2026	HEMENDRANATH MOHANTY	DEBASISH SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/43206/2026	GANAPATI PANDA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		PRAVAKAR PANDA		//	
161	D-WP(C)/43207/2026	PRAMOD KUMAR NANDA	SAMEER KUMAR DAS	//	AOD20240000338C202600179
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/43208/2026	BABA AKHANDALMANI SHG, JAJPUR	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/43210/2026	SAROJKANTA MOHAPATRA	AVIJIT PATNAIK	//	AOD20240000363C202600043
		VS	VS	0	
		IDBI BANK		//	
164	D-WP(C)/43211/2026	TRILOCHAN BEHERA	SAMEER KUMAR DAS	//	AOD20240000338C202600178
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/43212/2026	RAMESWAR WSHG, JAJPUR	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/43214/2026	BIKASH CHANDRA RAO	SIDHARTHA MISHRA	//	
		VS	VS	0	
		DIRECTORATE OF MINOR MINERALS, BHUBANESWAR		//	
167	D-WP(C)/43215/2026	SITESH KUMAR PRADHAN	ATUL TRIPATHY	//	AOD20240000618C202600230
		VS	VS	0	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE		//	
168	D-WP(C)/43217/2026	YES BANK LIMITED	ANJAN KUMAR BISWAL	//	AOR20220001328C202600128
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/43218/2026	LAXMIKANTA PANIGRAHI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/43219/2026	DEBASIS ROUT	ANJAN KUMAR BISWAL	//	AOR20220001328C202600129
		VS	VS	0	

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171	D-WP(C)/43220/2026	STATE OF ODISHA KARTIKESWARA MOHAPATRA VS	SOMA PATNAIK VS	// // 0	AOD20260000117C202600056
172	D-WP(C)/43221/2026	STATE OF ODISHA MANOJ KUMAR KHATOI VS	SOMA PATNAIK VS	// // 0	AOD20260000117C202600057
173	D-WP(C)/43222/2026	STATE OF ODISHA UMAKANTA PRADHAN VS	RAJJEET ROY VS	// // 0	AOR20220001445C202600118
174	D-WP(C)/43223/2026	STATE OF ODISHA DR.ASUTOSH SAHU VS	KUNAL KUMAR SWAIN VS	// // 0	
175	D-WP(C)/43224/2026	STATE OF ODISHA SUDHANSU MUKSHI PADHI VS	KUNAL KUMAR SWAIN VS	// // 0	
176	D-WP(C)/43225/2026	STATE OF ODISHA SARAT KUMAR RANA VS	JAYDEEP PAL VS	// // 0	
177	D-WP(C)/43226/2026	STATE OF ODISHA BULA NAIK VS	JAYDEEP PAL VS	// // 0	
178	D-WP(C)/43227/2026	STATE OF ODISHA TRINATH MAHANTA VS	SANGRAM JENA VS	// // 0	
179	D-WP(C)/43229/2026	STATE OF ODISHA HAREKRISHNA MAHANTA VS	KUNAL KUMAR SWAIN VS	// // 0	
180	D-WP(C)/43230/2026	STATE OF ODISHA BIVUTI BHUSAN MAJHI VS	JAYDEEP PAL VS	// // 0	
181	D-WP(C)/43231/2026	STATE OF ODISHA RASMITA PRADHAN VS STATE OF ODISHA	JAYDEEP PAL VS	// // 0 //	

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182	D-WP(C)/43233/2026	MANAGING COMMITTEE OF VEER SURENDRA SAI HINGSAHOEN BARAGARH VS STATE OF ODISHA	HINGSAHOEN BARAGARH VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/43234/2026	MANAGING COMMITTEE OF GOPABANDHU (BILINGUAL) HIGH SCHOOL, MAYAGADA VS STATE OF ODISHA	KUNAL KUMAR SINGH VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/43235/2026	SANTOSH KUMAR DEHURY VS STATE OF ODISHA	JAYDEEP PAL VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/43237/2026	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/43238/2026	MANAGING COMMITTEE OF UTKALMANI BIDYAPITH, BANGALUR VS STATE OF ODISHA	UTKAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/43239/2026	MONALISA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS STATE OF ODISHA	// 0 //	
188	D-WP(C)/43240/2026	KALPANA DAS VS STATE OF ODISHA	PADMANAVA JENA VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/43241/2026	SEHASAYEE SENAPATI VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/43242/2026	JAGDISH PATRA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SUKANTA KUMAR MISHRA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	// 0 //	
191	D-WP(C)/43243/2026	KRUPASINDHU BHOLA VS STATE OF ODISHA	PADMANAVA JENA VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/43245/2026	ARAKHITA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/43246/2026	DEEPAK KUMAR JENA	PADMANAVA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/43247/2026	JYOTI RANJAN DAS	PADMA NAVA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/43248/2026	GAGAN KUMAR JENA	PADMANAVA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/43249/2026	SUGRIBA MEHER	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/43250/2026	PRADIPTA KUMAR DAS	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		COLLECTOR, BALASORE		//	
198	D-WP(C)/43251/2026	SRIKANTA GUMANSINGH	GOURAV DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/43252/2026	PRADEEP KUMAR DHINDA	PADMANAVA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/43253/2026	DIBAKARA MUKHI	PADMANAVA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/43254/2026	MURALI SWAIN	BANAMALI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/43255/2026	PRATAP KUMAR BEHERA	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/43256/2026	PRATIMANATHA MAHANTA	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/43258/2026	SARBAJIT ROUT	KARUNAKAR GAYA	//	
		VS	VS	0	

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205	D-WP(C)/43260/2026	STATE OF ODISHA MAHESWATA DAS VS	PRAVASH CHANDRA JENA VS	// // 0	
206	D-WP(C)/43261/2026	STATE OF ODISHA TILAMANI@MANA DAS VS	SUKANTA KUMAR NAYAK VS	// // 0	
207	D-WP(C)/43262/2026	STATE OF ODISHA GOBARDHAN PRADHAN VS	SADASIVA PATRA (1) VS	// // 0	AOD20230000737C202600134
208	D-WP(C)/43263/2026	STATE OF ODISHA JOGENDRA BARIK VS	JAGAJIBAN PRADHAN VS	// // 0	
209	D-WP(C)/43265/2026	STATE OF ODISHA DEEPAK KUMAR PATRA VS	LAXMIKANTA MOHANTY VS	// // 0	
210	D-WP(C)/43266/2026	STATE OF ODISHA NILAMADHABA NANDA VS	ADYASIDHI MISHRA VS	// // 0	
211	D-WP(C)/43267/2026	STATE OF ODISHA M/S PRASANNA KUMAR PARIJA VS	BHARAT RAICHANDANI VS	// // 0	AOR20230000391C202600001
212	D-WP(C)/43268/2026	UNION OF INDIA MAHENDRA KUMAR MISHRA VS	ADYASIDHI MISHRA VS	// // 0	
213	D-WP(C)/43269/2026	STATE OF ODISHA PADMABATI JENA VS	SADASIVA PATRA (1) VS	// // 0	AOD20230000737C202600135
214	D-WP(C)/43271/2026	STATE OF ODISHA HRUSIKESH KOTHIA VS	ADYASIDHI MISHRA VS	// // 0	
215	D-WP(C)/43272/2026	STATE OF ODISHA S.SACHIDANANDA ACHARY VS	ADYASIDHI MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/43277/2026	DEBABRATA DHUPAL VS THE VICE-CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR	PRATIK NAYAK VS	// 0	
217	D-WP(C)/43278/2026	PRIYANKA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	AOR20220001299C202600067
218	D-WP(C)/43279/2026	ANURADHA PRADHAN VS STATE OF ODISHA	SUSANTA LENKA VS	// 0 //	AOR20220001299C202600068
219	D-WP(C)/43281/2026	M/S. BHAVANI ERECTORS PVT. LTD., JHARSUGUDA VS JOINT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, JAJPUR	SINDHU MANGAT VS	// 0 //	
220	D-WP(C)/43282/2026	BALARAM PARIDA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //	AOD20240000806C202600059
221	D-WP(C)/43285/2026	SIBABABA SHG, KUMARBEGPALLI, GANJAM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	
222	D-WP(C)/43286/2026	NARAYAN DASH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
223	D-WP(C)/43289/2026	M/S.SAND PEBBLES TOUR N TRAVELS(INDIA)PVT.LTD.,BHUBANESWAR VS THE CHIEF OF CGST AND CENTRAL EXCISE, BHUBANESWAR	DEBABRATA DAS VS	// 0 //	
224	D-WP(C)/43291/2026	JAGADISH MAHARANA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
225	D-WP(C)/43293/2026	AMAR KUMAR PATI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
226	D-WP(C)/43294/2026	SALIL KUMAR DASH VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //	
227	D-WP(C)/43296/2026	BIJAYINI PANDA	DEBABRATA DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/43297/2026	DEBADASH ROUT	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/43298/2026	LILY PATRA	SAROJANANDA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/43300/2026	PRAMILA MALLIK	ASISH MISHRA	//	
		VS	VS	0	
		HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, ODISHA, BHUBANESWAR		//	
231	D-WP(C)/43301/2026	DHARAMAYEE DEY	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/43303/2026	PRAKASH CHANDRA KUANAR	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/43304/2026	JYOSTNARANI PATNAIK	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/43305/2026	SIBALAL MIRDHA	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/43306/2026	ANITA BEHERA	DEBABRATA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/43307/2026	BHUBANESWAR POWER PLANT MAZDOOR UNION, SUKANTA KUMAR DALAI	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		UNION OF INDIA		//	
237	D-WP(C)/43308/2026	PRAMILA MALLIK	ASISH MISHRA	//	
		VS	VS	0	
		HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, ODISHA, BHUBANESWAR		//	
238	D-WP(C)/43309/2026	PRAMILA MALLIK	ASISH MISHRA	//	
		VS	VS	0	

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239	D-WP(C)/43310/2026	HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, ODISHA, BHUBANESWAR AKHYA KUMAR MOHANTY VS STATE OF ODISHA	TATHAGATA SAHOO VS	// // 0 //	AOD20240000806C202600061
240	D-WP(C)/43311/2026	SHESADEV PRASAD JAGADEV VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	// 0 //	AOR20220001551C202600043
241	D-WP(C)/43312/2026	PRASANT KUMAR MOHANTY VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //	AOD20240000806C202600062
242	D-WP(C)/43313/2026	MANAS KUMAR ROUT VS STATE OF ODISHA	Kananbala Roychoudhury VS	// 0 //	AOR20220001523C202600103
243	D-WP(C)/43314/2026	BIJAYA KUMAR MAHARANA VS STATE OF ODISHA	Kananbala Roychoudhury VS	// 0 //	AOR20220001523C202600104
244	D-ABLAPL/27722/2026	BADAL SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /314 /2024 0 //	AOR20220000263C202600083
245	D-ABLAPL/27723/2026	ALOK BARAL VS STATE OF ODISHA	ASWINI SAHOO VS	POLASARA PS /239 /2025 0 //	
246	D-ABLAPL/27726/2026	NIRANJAN GOUDA VS STATE OF ODISHA	NIRMAL KUMAR SWAIN VS	LAXMISAGAR P.S. /582 /2026 0 //	
247	D-ABLAPL/27727/2026	TAPAN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /201 /2026 0 //	
248	D-ABLAPL/27729/2026	TUKUNI @ PUSPALATA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /201 /2026 0 //	
249	D-ABLAPL/27731/2026	KUNI NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ANGUL TOWN /201 /2021 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/27733/2026	PRAMOD KUMAR NAIK@PRAMOD NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SAHID NAGAR P.S. /415 /2026 () //	AOR20220001297C202600213
251	D-ABLAPL/27734/2026	SHAMBHUNATH PATI VS STATE OF ODISHA	ABHISEK MOHANTY VS	SINGLA /300 /2026 () //	
252	D-ABLAPL/27736/2026	SAYED MOHAMMED HABIB VS STATE OF ODISHA	RAKESH BEHERA VS	DHAMNAGAR /385 /2026 () //	
253	D-ABLAPL/27741/2026	TULARAM BEHERA @ MADHU BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /257 /2026 () //	AOR20220001487C202600132
254	D-ABLAPL/27742/2026	BANAJA BAHUBALENDRA VS STATE OF ODISHA	RAMDAS ACHARY VS	KANAS /252 /2025 () //	
255	D-ABLAPL/27747/2026	LOKANATH SETHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /641 /2026 () //	
256	D-ABLAPL/27752/2026	RABINDRA PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /166 /2026 () //	
257	D-ABLAPL/27753/2026	DIBYAJYOTI ROUT VS STATE OF ODISHA	SIMSON JENA VS	RAJNAGAR /321 /2026 () //	
258	D-ABLAPL/27757/2026	SIPU MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /101 /2026 () //	
259	D-ABLAPL/27762/2026	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	INFOVALLY UPD BHUBANESWAR /377 /2026 () //	
260	D-ABLAPL/27765/2026	RAJA @ RAJAN THANAPATI VS STATE OF ODISHA	LALIT SAHU VS	BOLANGIR SADAR /187 /2025 () //	
261	D-ABLAPL/27767/2026	GAGAN CHANDRA PALEI	SAPAN KUMAR LENKA	BENTKAR (42 MOUZA) UPD CUTTACK /213 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :10/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/27768/2026	DEEPAK KUMAR PRADHAN @ DEEPAK PRADHAN	SUBODH KUMAR MOHANTY	DASPALLA /250 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/27769/2026	PRAKASH KUMAR NAYAK @ BABUNA NAIK	SAPAN KUMAR LENKA	CRRRI /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/27773/2026	BABULI BEHERA	BICHITRA NARAYANA SATAPATHY	KUJANGA /174 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/27776/2026	JOGENDRA SOY	BISWARANJAN DALAI	/ /	AOR20220003722C202600165
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/27777/2026	SANATAN MALIK	SATYA NARAYAN MISHRA 4	MARINE KASIA /135 /2026	AOR20220001615C202600146
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/27778/2026	SITARAM TRIPATHY	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
268	D-ABLAPL/27781/2026	MITA TAUNK	SAILABALA JENA	PARLAKHEMUNDI /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/27782/2026	SUPRIYA GURU	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
270	D-ABLAPL/27783/2026	PINKU NAYAK @ PINKU GHASI @ PRASANTA NAYAK	KAMDAS ACHARY	BORIGUMMA /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/27785/2026	SIKHARANI SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/27787/2026	ABHIJIT ROUT	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :10/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/27790/2026	STATE OF ODISHA KALIM KHAN @ RASA KHAN VS	MANORANJAN ACHARYA VS	// RANPUR /265 /2026 ()	
274	D-ABLAPL/27791/2026	STATE OF ODISHA TAKARA @ INJAMUL HAQ @ SK. IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// RAIRANGPUR TOWN /186 /2022 ()	
275	D-ABLAPL/27793/2026	STATE OF ODISHA PRAKASH KUMAR BEURA VS	SHRADHASHREE ROUTRAY VS	// CRRRI /192 /2026 ()	
276	D-ABLAPL/27796/2026	STATE OF ODISHA SK. SOHEL VS	KEDAR CHANDRA BEHERA VS	// CANTONMENT ROAD /311 /2026 ()	
277	D-ABLAPL/27801/2026	STATE OF ODISHA AMAN KUMAR YADAV@AMAN YADAV VS	UMA SHANKAR PATEL VS	// HEMGIR /422 /2026 ()	AOR20220000263C202600085
278	D-ABLAPL/27802/2026	STATE OF ODISHA BISWAJIT SANTARA VS	NIRANJAN HOTA VS	// BINIKA /165 /2023 ()	AOR20220001445C202600119
279	D-ABLAPL/27804/2026	STATE OF ODISHA RANI HATI VS	RUPESH KUMAR KANUNGO VS	// ROURKELA VIGILANCE /2 /2026 ()	AOD20240000891C202600019
280	D-ABLAPL/27810/2026	STATE OF ODISHA(VIG.) SEKH JABBAR @ SK. JABBAR VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /334 /2026 ()	
281	D-ABLAPL/27813/2026	STATE OF ODISHA CHAITA BAIGA VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /129 /2022 ()	
282	D-ABLAPL/27815/2026	STATE OF ODISHA PRABHAKAR SAHU VS	DHANANJAYA MUND VS	// // ()	AOR20220001492C202600218
283	D-ABLAPL/27816/2026	STATE OF ODISHA ABHISEK KUMAR DEO VS	UMA SHANKAR PATEL VS	// HEMGIR /422 /2026 ()	AOR20220000263C202600086
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :10/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLA/77/2015 JCRLA/77/2015	SUSANTA SAHU MP	S.SOURAV	264/2026
2	D-JCRLA/77/2015 JCRLA/77/2015	SUSANTA SAHU MP	S.SOURAV	265/2026
3	D-CRLMP/27789/2026 CRLMP/ /	RABINDRA PRADHAN MP	ASHOK KUMAR SARANGI	323/2026
4	D-CRLMP/36180/2025 CRLMP/1433/2026	MITHUN KUMAR JENA MP	BYOMAKESH TRIPATHY	324/2026
5	D-CRLMP/27805/2026 CRLMP/ /	SANKAR PRUSTY@SHANKAR PRUSTY MP	SUBHAM SATAPATHY	325/2026
6	D-CRLMP/27814/2026 CRLMP/ /	SURESH CHANDRA NAYAK MP	LOKESH GOURAV MOHARANA	326/2026
7	D-TRP(C)/43190/2026 TRP(C)/ /	KAJALINI BARAL MP	SUJIT KUMAR SWAIN	330/2026
8	D-TRP(C)/43273/2026 TRP(C)/ /	WAESHA RAI @ YADAV MP	SOUMENDRA PATTANAIK	331/2026
9	D-RPFAM/43154/2026 RPFAM/ /	CHANDRESH RATHOD MP	SUSHANTA KUMAR JOSHI	414/2026
10	D-RPFAM/269/2022 RPFAM/269/2022	SATYANANDA SAHOO MP	M/S SASWATA PATNAIK,SAMEER KUMAR SINGH.A.SAHU,A.MOHAN	415/2026
11	D-MATA/43155/2026 MATA/ /	JAGA MOHAN PANIGRAHI MP	BIDHI MOHAN PANIGRAHI	493/2026
12	D-MATA/41803/2026 MATA/ /	SASHIKANTA SAHU MP	A. DEB KUMAR	494/2026
13	D-CONTC/33125/2026 CONTC/4902/2026	NARENDRA KUMAR DASH MP		611/2026
14	D-CONTC/33104/2026 CONTC/4889/2026	KANCHAN BALA DASH MP		612/2026
15	D-CONTC/50096/2025 CONTC/5861/2025	SREEKANTA PRADHAN MP	BHABANI SANKAR TRIPATHY (1), A.TRIPATHY, A.SAHOO	613/2026
16	D-CONTC/36265/2025 CONTC/4271/2025	GAJENDRA NATH BARIK MP		614/2026
17	D-CONTC/40161/2026 CONTC/6001/2026	SATYANANDA NAIK MP	ADV.	615/2026
18	D-BLAPL/21745/2024 BLAPL/7391/2024	SADHU @ SAHADEV KHILLA MP	M/S SOUMYAKANTA TRIPATHY	666/2026
19	D-BLAPL/26899/2026 BLAPL/9149/2026	PRAVABATI BARIK MP	RAJKISHORE SWAIN	667/2026
20	D-CRLREV/27721/2026 CRLREV/683/2026	KESHAB@KESHA BEHERA MP	PRASANTA KUMAR PANDA	1084/2026
21	D-CRLREV/27052/2026 CRLREV/670/2026	BABU SAMAL @ DEEPAK SAMAL MP	BALARAM NAYAK	1085/2026
22	D-CRLREV/27725/2026 CRLREV/ /	DUSMANT JAGAT @ DUSMANTA JAGAT MP	UMAKANTA BARIK	1086/2026
23	D-CRLREV/27725/2026 CRLREV/ /	DUSMANT JAGAT @ DUSMANTA JAGAT MP	UMAKANTA BARIK	1087/2026
24	D-CRLREV/25794/2026 CRLREV/678/2026	CHITTARANJAN DASH MP	MRUTYUNJAY PAGAL	1088/2026
25	D-CRLREV/25794/2026 CRLREV/678/2026	CHITTARANJAN DASH MP	MRUTYUNJAY PAGAL	1089/2026
26	D-CRLREV/7681/2026	TIPSUR MAJHI	JAYAKRISHNA MOHAPATRA	

	CRLREV/681/2026	MP		1090/2026
27	D-CRLREV/27750/2026	GIRIDHARI PRUSTY	DEVASHIS PANDA	
	CRLREV/ /	MP		1091/2026
28	D-CRLREV/27780/2026	AKASH KUMAR PATHAK	DR. ABHAY KANT PATHAK	
	CRLREV/ /	MP		1092/2026
29	D-FAO/34511/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SAGADA,BOUDH		
	FAO/893/2026	MP		1283/2026
30	D-FAO/45868/2024	SURESH KUMAR DASH		
	FAO/514/2024	MP		1284/2026
31	D-FAO/43236/2026	PRADEEP KUMAR SAHU	SANGRAM JENA	
	FAO/ /	MP		1285/2026
32	D-RSA/43159/2026	JITA RANJAN BHOL	DEBAKANTA MOHANTY	
	RSA/476/2026	MP		1336/2026
33	D-RSA/38762/2026	PURUSOTTAM PATRA @ PURUSOTTAM SARKAR	ABHINAV KUMAR MISHRA	
	RSA/ /	MP		1337/2026
34	D-RSA/38762/2026	PURUSOTTAM PATRA @ PURUSOTTAM SARKAR	ABHINAV KUMAR MISHRA	
	RSA/ /	MP		1338/2026
35	D-RSA/74/2017	DIPAK KU.JENA	M/S.AJODHYA RANJAN DASH	
	RSA/74/2017	MP		1339/2026
36	D-RSA/74/2017	DIPAK KU.JENA	M/S.AJODHYA RANJAN DASH	
	RSA/74/2017	MP		1340/2026
37	D-RSA/74/2017	DIPAK KU.JENA	M/S.AJODHYA RANJAN DASH	
	RSA/74/2017	MP		1341/2026
38	D-ABLAPL/25093/2026	PRAMILA BEHERA		
	ABLAPL/9743/2026	MP		1672/2026
39	D-ABLAPL/25169/2026	BISWAJIT RAY		
	ABLAPL/9954/2026	MP		1673/2026
40	D-ABLAPL/25165/2026	AJIT RAY		
	ABLAPL/9967/2026	MP		1674/2026
41	D-ABLAPL/26366/2026	AKASH RANJAN PANDEY		
	ABLAPL/10193/2026	MP		1675/2026
42	D-ABLAPL/13338/2026	MD.KONEN @ KAONEN	AMRITA DAS	
	ABLAPL/5212/2026	MP		1676/2026
43	D-ABLAPL/26979/2025	MD. KAONEN	AMRITA DAS	
	ABLAPL/10513/2025	MP		1677/2026
44	D-ABLAPL/18139/2026	SAJIT KHAN	SAMIM AKHTAR	
	ABLAPL/7169/2026	MP		1678/2026
45	D-ABLAPL/11860/2026	NASIMUDDIN KHAN		
	ABLAPL/4761/2026	MP		1679/2026
46	D-ABLAPL/8147/2023	KENEN @ MD KAONEN	AMRITA DAS	
	ABLAPL/8147/2023	MP		1680/2026
47	D-CMP/43129/2026	KALIKRUSHNA PRATIHARI	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		1758/2026
48	D-CMP/24444/2026	PRAKASH CHANDRA BEHERA	AJAYA KUMAR MOHARANA	
	CMP/1020/2026	MP		1759/2026
49	D-CMP/41213/2026	K. SANTOSH KUMAR SENAPATI	SIDDHARTH GOUTAM DAS	
	CMP/1540/2026	MP		1760/2026
50	D-CMP/49400/2025	KALPANA PANDEY	DEO KUMAR AJMERIA	
	CMP/121/2026	MP		1761/2026
51	D-CMP/33956/2025	SANTANU KUMAR NAYAK		
	CMP/1317/2025	MP		1762/2026
52	D-CMP/43136/2026	SANJAY KUMAR SWAIN	GAJENDRANATH ROUT	
	CMP/ /	MP		1763/2026
53	D-CMP/43202/2026	SATYABHAMA NAYAK	MALAYA RANJAN SARANGI	
	CMP/ /	MP		1764/2026
54	D-CMP/43199/2026	SHREANSH SEKHAR PRADHAN	RAGHUNATH DASMOHAPATRA	
	CMP/ /	MP		1765/2026
55	D-CMP/43216/2026	SUKUTA MANDAL	ANAM CHARAN PANDA	
	CMP/ /	MP		1766/2026
56	D-CMP/43228/2026	GOLAK CHANDRA DAS	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		1767/2026
57	D-CMP/51016/2025	UNION OF INDIA		
	CMP/1988/2025	MP		1768/2026

58	D-CMP/43257/2026 CMP/ /	SUKANTA @ SUKANT KUMAR PRADHAN AMIT PRASAD BOSE MP		1769/2026
59	D-CMP/43259/2026 CMP/ /	DEBASIS@DEBASISH RATH MP	AMIT PRASAD BOSE	1770/2026
60	D-CMP/43270/2026 CMP/ /	SANJIB KUMAR MISHRA MP	DWARIKA PRASAD MOHANTY	1771/2026
61	D-CMP/35967/2025 CMP/1422/2025	BABITA @ CHHABINA PANI MP	SUBHAM SHARMA, AMIT PRASAD BOSE.	1772/2026
62	D-CMP/43288/2026 CMP/ /	NILAMANI BIHARI MP	SOURAV SUMAN BHUYAN	1773/2026
63	D-MACA/43150/2026 MACA/ /	SOUBHAGYA BISHI MP	RAMESH CHANDRA PRADHAN	2071/2026
64	D-MACA/43150/2026 MACA/ /	SOUBHAGYA BISHI MP	RAMESH CHANDRA PRADHAN	2072/2026
65	D-MACA/41628/2026 MACA/ /	LEGAL MANAGER, UNITED INDIA INSURANCE CO. LTD. KOLKATA, WEST BENGAL MP	SURENDRA KUMAR BISWAL	2073/2026
66	D-MACA/29681/2026 MACA/643/2026	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LIMITED. CUTTACK MP		2074/2026
67	D-CRLA/36780/2024 CRLA/1258/2024	PANKAJA MUNA@PANKAJA MP		2410/2026
68	D-CRLA/30646/2025 CRLA/1139/2025	PRAKASH CHANDRA BRAHMA MP	HIMANSHU BHUSAN DASH	2411/2026
69	D-CRLA/301/2018 CRLA/301/2018	MANOJ SINGH MP	M/S.SURENDRA KUMAR BISWAL	2412/2026
70	D-CRLA/27053/2026 CRLA/ /	PRADEEP YADAV MP	SANJIT MISHRA	2413/2026
71	D-CRLMC/26369/2026 CRLMC/3100/2026	PRADIPTA MALLIK MP		2520/2026
72	D-CRLMC/27738/2026 CRLMC/ /	SITARAM AGARWAL MP	PRABIN DAS	2521/2026
73	D-CRLMC/27766/2026 CRLMC/ /	JITENDRA KUMAR BISWAL MP	SURYAKANTA DWIBEDI	2522/2026
74	D-CRLMC/25137/2026 CRLMC/3037/2026	MADHUSUDAN BEHERA MP		2523/2026
75	D-CRLMC/24755/2026 CRLMC/2880/2026	DHARMENDRA MISHRA MP		2524/2026
76	D-CRLMC/25302/2026 CRLMC/3195/2026	MOHAN BISWAL MP	RAJIB LOCHAN PATTNAIK	2525/2026
77	D-CRLMC/25546/2026 CRLMC/ /	RAMESH KUMAR AGARWAL MP	ARYA TRIPATHY	2526/2026
78	D-WA/12610/2026 WA/605/2026	DR. RUPALI TANDI MP	ADYASIDHI MISHRA, SOUMYA MISHRA	2856/2026
79	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL, A.G.A	2857/2026
80	D-WA/21593/2024 WA/1235/2024	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	2858/2026
81	D-WA/16171/2026 WA/717/2026	ASHALATA NAYAK MP		2859/2026
82	D-WP(C)/36053/2026 WP(C)/25001/2026	MR. ISTYAGIN EVEGENY NIKOLAEVICH, JANSHTMANIY. V.J. MATHEW (SR. ADVOCATE) MP		17710/2026
83	D-WP(C)/12475/2024 WP(C)/7234/2024	MADHUSUDAN PRADHAN MP	KARUNAKAR NAYAK	17711/2026
84	D-WP(C)/12468/2024 WP(C)/7231/2024	BIJAY KUMAR MOHAPATRA MP	KARUNAKAR NAYAK	17712/2026
85	D-WP(C)/43132/2026 WP(C)/29573/2026	CHOUDHURY SATYABRATA MADANROYJAYDEEP PAL MP		17713/2026
86	D-WP(C)/12472/2024 WP(C)/7229/2024	MAYADHAR DALEI MP	KARUNAKAR NAYAK	17714/2026
87	D-WP(C)/43133/2026 WP(C)/29599/2026	SUBASH CHANDRA BEHERA MP	SUBHADUTTA ROUTRAY	17715/2026
88	D-WP(C)/12478/2024 WP(C)/7232/2024	SUKANTI DALEI MP	KARUNAKAR NAYAK	17716/2026
89	D-WP(C)/43135/2026	BASANTA KUMAR SETHY	SUBHADUTTA ROUTRAY	

	WP(C)/29600/2026	MP		17717/2026
90	D-WP(C)/43137/2026	RAJENDRA MOHANTA	SUBHADUTTA ROUTRAY	
	WP(C)/29622/2026	MP		17718/2026
91	D-WP(C)/34193/2026	SANTOSH KUMAR PRADHAN	DEEPTIRANJAN JENA	
	WP(C)/24869/2026	MP		17719/2026
92	D-WP(C)/43118/2026	SABITA SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		17720/2026
93	D-WP(C)/43138/2026	RUPELI SUNANI	SUBHADUTTA ROUTRAY	
	WP(C)/29642/2026	MP		17721/2026
94	D-WP(C)/43139/2026	RASMITA BEHERA	SUBHADUTTA ROUTRAY	
	WP(C)/29636/2026	MP		17722/2026
95	D-WP(C)/43140/2026	SMRUTIREKHA BEHERA	SUBHADUTTA ROUTRAY	
	WP(C)/29612/2026	MP		17723/2026
96	D-WP(C)/43141/2026	NANDINI KANDI	HRUDANANDA MOHAPATRA	
	WP(C)/29559/2026	MP		17724/2026
97	D-WP(C)/43142/2026	MAMINA NAYAK	SUBHADUTTA ROUTRAY	
	WP(C)/29640/2026	MP		17725/2026
98	D-WP(C)/43143/2026	KRUPASINDHU SA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		17726/2026
99	D-WP(C)/43145/2026	RINABALA MOHARANA	SAMIR KUMAR MISHRA	
	WP(C)/29553/2026	MP		17727/2026
100	D-WP(C)/43146/2026	BINAPANI BHOI	SUBHADUTTA ROUTRAY	
	WP(C)/29645/2026	MP		17728/2026
101	D-WP(C)/43119/2026	PRATAP KUMAR NAIK	AVIJIT PATNAIK	
	WP(C)/ /	MP		17729/2026
102	D-WP(C)/29762/2020	SURESH KUMAR BEHERA	SIDHESWAR MALLIK	
	WP(C)/29762/2020	MP		17730/2026
103	D-WP(C)/15340/2026	MAHESH RAJPUT		
	WP(C)/ /	MP		17731/2026
104	D-WP(C)/43120/2026	MANOJ PRASAD MINZ	AVIJIT PATNAIK	
	WP(C)/ /	MP		17732/2026
105	D-WP(C)/43149/2026	BIDYADHAR PATRA	MITHUN DAS	
	WP(C)/29586/2026	MP		17733/2026
106	D-WP(C)/22412/2026	DOLAMANI BEHERA		
	WP(C)/ /	MP		17734/2026
107	D-WP(C)/15350/2026	RAJENDRA PRASAD RAI @ RAJINDRA PARASAD		
	WP(C)/24596/2026	MP		17735/2026
108	D-WP(C)/43121/2026	SUNIL KUMAR SINGH	AVIJIT PATNAIK	
	WP(C)/ /	MP		17736/2026
109	D-WP(C)/43152/2026	SUMANTA KUMAR BISWAL	SURYANSHI SRIVASTAVA	
	WP(C)/ /	MP		17737/2026
110	D-WP(C)/31033/2026	GANESH MAJHI		
	WP(C)/22045/2026	MP		17738/2026
111	D-WP(C)/43122/2026	NABEEN BAGE	AVIJIT PATNAIK	
	WP(C)/ /	MP		17739/2026
112	D-WP(C)/31229/2026	M/S. BISWESWAR ROUT SECURITY AGENCY, RAIPURA	GOPIALAKSHI JENA	
	WP(C)/27138/2026	MP		17740/2026
113	D-WP(C)/31226/2026	M/S. BISWESWAR ROUT SECURITY AGENCY, RAIPURA	GOPIALAKSHI JENA	
	WP(C)/24461/2026	MP		17741/2026
114	D-WP(C)/42339/2026	MAHENDRA TIADI	SUSHANTA KUMAR JOSHI	
	WP(C)/29275/2026	MP		17742/2026
115	D-WP(C)/43123/2026	NITYANANDA SINGH	AVIJIT PATNAIK	
	WP(C)/ /	MP		17743/2026
116	D-WP(C)/40062/2026	MANDAKINI ROUT	MD.GOLAM MADANI	
	WP(C)/27427/2026	MP		17744/2026
117	D-WP(C)/43126/2026	MANOJ KUMAR PARIDA	HARAPRASAD PANDA	
	WP(C)/29561/2026	MP		17745/2026
118	D-WP(C)/24815/2025	NIRMAL CHANDRA SAHOO	MANOJA KUMAR KHUNTIA	
	WP(C)/17234/2025	MP		17746/2026
119	D-WP(C)/28215/2025	ABINASH SAMANTA		
	WP(C)/19840/2025	MP		17747/2026
120	D-WP(C)/5424/2003	HEMANT KU.PATTNAIK		
	WP(C)/5424/2003	MP		17748/2026

121	D-WP(C)/43128/2026 WP(C)/ /	CHITTARANJAN NAIK MP	AVIJIT PATNAIK	17749/2026
122	D-WP(C)/43172/2026 WP(C)/ /	GAJAPATI SAHU MP	SASHIBHUSAN DAS	17750/2026
123	D-WP(C)/3968/2017 WP(C)/3968/2017	AMINAMANI MISHRA MP		17751/2026
124	D-WP(C)/854/2025 WP(C)/917/2025	M/S. BABA TAJ INDUSTRIES, CUTTACK MP	AMITABH MISHRA	17752/2026
125	D-WP(C)/43151/2026 WP(C)/ /	HATAKISHORE BEHERA MP	Soubhagya Kumar Rath	17753/2026
126	D-WP(C)/43182/2026 WP(C)/ /	DILLIP KUMAR KHATUA MP	KUNAL KUMAR SWAIN	17754/2026
127	D-WP(C)/20520/2026 WP(C)/16470/2026	MANORANJAN BISWAL MP	GOPINATH MISHRA	17755/2026
128	D-WP(C)/43186/2026 WP(C)/ /	MANJULATA SAHU MP	SATYAJIT MOHAPATRA	17756/2026
129	D-WP(C)/43188/2026 WP(C)/ /	PRASANA KUMAR PATRA MP	JAJATI KESHARI KHUNTIA	17757/2026
130	D-WP(C)/36943/2026 WP(C)/27026/2026	MAA MANGALA TEMPLE, KAKATPUR MP	SANATAN DAS	17758/2026
131	D-WP(C)/46840/2025 WP(C)/32437/2025	GOREKH CHANDRA NAIK MP	SAGARIKA SAHOO	17759/2026
132	D-WP(C)/43170/2026 WP(C)/ /	TRIDEV SAHU MP	SOMA PATNAIK	17760/2026
133	D-WP(C)/43194/2026 WP(C)/29637/2026	JOGENDRA MAJHI MP	KUNAL KUMAR SWAIN	17761/2026
134	D-WP(C)/43196/2026 WP(C)/ /	DIPTIMAYEE BARIK MP	PRASANNA KUMAR BEHERA	17762/2026
135	D-WP(C)/43197/2026 WP(C)/ /	SARITA BEHERA MP	PRASANNA KUMAR BEHERA	17763/2026
136	D-WP(C)/17067/2026 WP(C)/12843/2026	MINATI MAHARANA MP	SAIBRATA RATH	17764/2026
137	D-WP(C)/43184/2026 WP(C)/ /	TRUSANJALI JENA MP	SOMA PATNAIK	17765/2026
138	D-WP(C)/43201/2026 WP(C)/ /	RITANJALI ROUT MP	PRASANNA KUMAR BEHERA	17766/2026
139	D-WP(C)/22951/2026 WP(C)/16576/2026	ESITA JHUNJHUNWALA MP	SAIBRATA RATH	17767/2026
140	D-WP(C)/22997/2026 WP(C)/16305/2026	MAHENDRA SAHU MP	SAIBRATA RATH	17768/2026
141	D-WP(C)/22984/2026 WP(C)/16614/2026	ABHIMANYU DAS MP	SAIBRATA RATH	17769/2026
142	D-WP(C)/22942/2026 WP(C)/17343/2026	DURLAVA SAHOO MP	SAIBRATA RATH	17770/2026
143	D-WP(C)/22948/2026 WP(C)/16454/2026	TULASI BEHERA MP	SAIBRATA RATH	17771/2026
144	D-WP(C)/22987/2026 WP(C)/16434/2026	KUBER NAYAK MP	SAIBRATA RATH	17772/2026
145	D-WP(C)/22992/2026 WP(C)/16291/2026	ABHAY SAMAL MP	SAIBRATA RATH	17773/2026
146	D-WP(C)/43206/2026 WP(C)/ /	GANAPATI PANDA MP	PRASANTA KUMAR SATAPATHY	17774/2026
147	D-WP(C)/43208/2026 WP(C)/ /	BABA AKHANDALMANI SHG, JAJPUR MP	SUKANTA KUMAR DALAI	17775/2026
148	D-WP(C)/43212/2026 WP(C)/ /	RAMESWAR WSHG, JAJPUR MP	SUKANTA KUMAR DALAI	17776/2026
149	D-WP(C)/43214/2026 WP(C)/ /	BIKASH CHANDRA RAO MP	SIDHARTHA MISHRA	17777/2026
150	D-WP(C)/43218/2026 WP(C)/ /	LAXMIKANTA PANIGRAHI MP	ARJUNA CHARANA BEHERA	17778/2026
151	D-WP(C)/19991/2026 WP(C)/13889/2026	M/S LA EXCELLENCE EDU SERVICES PVT LTD, ASWANGA, JAJPUR MP	HAIB, ASWANGA, JAJPUR	17779/2026
152	D-WP(C)/38581/2026	ASHUTOSH PARIDA	SAROJA KANTA SAMAL	

	WP(C)/26476/2026	MP		17780/2026
153	D-WP(C)/43219/2026	DEBASIS ROUT	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		17781/2026
154	D-WP(C)/38581/2026	ASHUTOSH PARIDA	SAROJA KANTA SAMAL	
	WP(C)/26476/2026	MP		17782/2026
155	D-WP(C)/43220/2026	KARTIKESWARA MOHAPATRA	SOMA PATNAIK	
	WP(C)/ /	MP		17783/2026
156	D-WP(C)/43221/2026	MANOJ KUMAR KHATOI	SOMA PATNAIK	
	WP(C)/ /	MP		17784/2026
157	D-WP(C)/37914/2026	BIRANCHI MAJHI	KABIRAJ PRADHAN	
	WP(C)/26141/2026	MP		17785/2026
158	D-WP(C)/39549/2026	RABI NARAYAN SAHU	HARIPAD MOHANTY	
	WP(C)/27284/2026	MP		17786/2026
159	D-WP(C)/43222/2026	UMAKANTA PRADHAN	RAJJEET ROY	
	WP(C)/ /	MP		17787/2026
160	D-WP(C)/43033/2026	CHAKRADHAR NAYAK	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		17788/2026
161	D-WP(C)/28248/2026	HERITAGE VISION EDUCATIONAL TRUST	RAHUL KUMAR	
	WP(C)/19390/2026	MP		17789/2026
162	D-WP(C)/43127/2026	PRADEEP KUMAR PRADHAN	HARAPRASAD PANDA	
	WP(C)/29557/2026	MP		17790/2026
163	D-WP(C)/39332/2026	DILLIP KUMAR ROUT	LAXMIKANTA MOHANTY	
	WP(C)/27578/2026	MP		17791/2026
164	D-WP(C)/17669/2026	AJAY KUMAR PATTNAYAK	LAXMIKANTA MOHANTY	
	WP(C)/12617/2026	MP		17792/2026
165	D-WP(C)/43255/2026	PRATAP KUMAR BEHERA	ASHOK KUMAR SARANGI	
	WP(C)/ /	MP		17793/2026
166	D-WP(C)/43256/2026	PRATIMANATHA MAHANTA	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		17794/2026
167	D-WP(C)/43260/2026	MAHESWATA DAS	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		17795/2026
168	D-WP(C)/41002/2026	SHREE BISHNU MEDICAL COLLEGE AND HOSPITAL	MANABENDU MOHAPATRA	
	WP(C)/28204/2026	MP		17796/2026
169	D-WP(C)/43261/2026	TILAMANI@MANA DAS	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		17797/2026
170	D-WP(C)/34193/2026	SANTOSH KUMAR PRADHAN	DEEPTIRANJAN JENA	
	WP(C)/24869/2026	MP		17798/2026
171	D-WP(C)/43266/2026	NILAMADHABA NANDA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17799/2026
172	D-WP(C)/43268/2026	MAHENDRA KUMAR MISHRA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17800/2026
173	D-WP(C)/43271/2026	HRUSIKESH KOTHIA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17801/2026
174	D-WP(C)/43272/2026	S.SACHIDANANDA ACHARY	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17802/2026
175	D-WP(C)/43267/2026	M/S PRASANNA KUMAR PARIJA	BHARAT RAICHANDANI	
	WP(C)/ /	MP		17803/2026
176	D-WP(C)/43277/2026	DEBABRATA DHUPAL	PRATIK NAYAK	
	WP(C)/ /	MP		17804/2026
177	D-WP(C)/51034/2025	BIJAY KUMAR BEHERA		
	WP(C)/5344/2026	MP		17805/2026
178	D-WP(C)/43285/2026	SIBABABA SHG, KUMARBEGPALLI, GANJAPUR	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		17806/2026
179	D-WP(C)/43286/2026	NARAYAN DASH	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17807/2026
180	D-WP(C)/43289/2026	M/S.SAND PEBBLES TOUR N TRAVELS(INDIABANIL PRAJAPATI)	DEBASIS MOHANTY	
	WP(C)/ /	MP		17808/2026
181	D-WP(C)/43291/2026	JAGADISH MAHARANA	ADYASIDHI MISHRA	
	WP(C)/ /	MP		17809/2026
182	D-WP(C)/43293/2026	AMAR KUMAR PATI	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		17810/2026
183	D-WP(C)/16609/2024	M/S. BAJARANG ENTERPRISERS, BBSR	DEBASHIS NANDA	
	WP(C)/12100/2024	MP		17811/2026

184	D-WP(C)/43303/2026 WP(C)/ /	PRAKASH CHANDRA KUANAR MP	SUNIL KUMAR PANDA	17812/2026
185	D-WP(C)/43307/2026 WP(C)/ /	BHUBANESWAR POWER PLANT MAZDOOR MP	SUNIL KUMAR DALAI	17813/2026